

Sneaking of Pak Trained Terrorists Into India

507. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether attention of Government has been drawn to the news-item in the Hindustan Times dated 4 December, 1990 under the caption "Pak Judge admits terrorists' training";

(b) if so, the reaction of the Government in this regard; and

(c) the steps taken to prevent the entry of Pak trained terrorists into India and to seal the border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). To meet the situation a number of administrative measures have been taken which include strengthening of the vigil on the borders, beefing up of the intelligence and better co-ordination between the Army, Para-military forces and the State Police.

Self Employment Scheme in Andhra Pradesh

508. SHRIMATI T. MANEMMA: Will the PRIME MINISTER be pleased to state:

(a) whether self-employment schemes are being implemented in Andhra Pradesh; and

(b) if so, the details thereof and the employment potential generated through such schemes during the last three years, year-wise?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Yes, Sir.

(b) Self-employment schemes being implemented in Andhra Pradesh include the following:

1. Integrated Rural Development Programme, a Centrally Sponsored Scheme under which identified rural families are assisted with subsidy and credit for taking up self-employment ventures.
2. Yuvasakthi Scheme started by the State Government in 1984-85 which a view to training the rural youth to enable them to start self-employment ventures.
3. Special Self-employment Schemes of the State Government meant to help the educated unemployed belonging to weaker sections.
4. Training of Rural Youth in Self-Employment (TRYSEM), which is a Centrally Sponsored Scheme.
5. Scheme called 'Self-employment for Educated Unemployed Youth' (SEEUY) started in the Central Sector in 1983 to encourage the educated unemployed youth to undertake self-employment ventures in industry.
6. A Centrally sponsored Scheme for Self-employment of the unemployed/under-employed urban poor titled Nehru Rozgar Yojna introduced in October 1989.

The number of families assisted in

Andhra Pradesh under the IRDP in 1988-89, 1989-90 AND 1990-91 (till October 1990) were 2.98 lakhs, 2.55 lakhs and 1.61 lakhs, respectively.

The State Government trained 1542 candidates under the Yuvashakthi Scheme till the end of the Seventh Plan.

The number of persons benefitting from the Special Employment Schemes of the State Govt. in the year 1987-88, 1988-89 and 1989-90 were 10165, 10655 and 8477, respectively.

The number of applications sanctioned by banks under the SEEUY Scheme in 1987-88, 1988-89 and 1989-90 were 7421, 14291 and 7387 respectively.

[*Translation*]

Filling up of Reserved Vacancies for SCs/STs

509. SHRI TEJ NARAYAN SINGH:
SHRI D. AMAT:

Will the PRIME MINISTER be pleased to state:

(a) whether Government directives with regard to filling up of reserved posts for SCs/ STs are being followed by the Ministries/ Departments of Union Government;

(b) if so, whether the backlog of reserved vacancies for SCs/STs as on 31 March, 1990 has been filled up by the various Ministries/Departments under the special recruitment drive launched for the purpose;

(c) if so, the details of the vacancies, group-wise, filled up and those which are lying still vacant, separately; and

(d) the steps taken to fill up the remaining reserved vacancies for SCs/STs?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No violation has been reported by any Ministry/Department to the Department of Personnel and Training.

(b) and (c). The details of vacancies filled under the Special Recruitment Drive and the posts lying vacant are as follows:

	<i>Backlog of reserved vacancies on 31.3.90</i>	<i>Selection completed</i>	<i>Lying Vacant</i>
SC	16659	7789	8870
ST	15269	6560	8709
TOTAL	31928	14349	17579

(d) The Special Recruitment Drive is still in progress.

Setting up of Wage Board

510. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a wage board for all the public sector undertakings and organisations; if so, the details thereof;

(b) whether this wage board proposed to cover all the undertakings of State Governments and Union Government and agen-